

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:5517  
ANSWERED ON:09.05.2012  
USE OF HINDI FOR OFFICIAL PURPOSES  
Choudhary Shri Harish;Jaiswal Shri Gorakh Prasad

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Union Public Service Commission is taking adequate steps to implement the provisions of the Parliamentary Official Language Resolution dated 18 January, 1968 for promoting use of Hindi language in the official work;
- (b) if so, the details thereof along with the status of use of Hindi in the Government offices and competitive examinations conducted by the UPSC and similar such bodies;
- (c) whether the Government is satisfied with the efforts made by the UPSC to popularise the use of Hindi language in the official work; and
- (d) if so, the details thereof?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

- (a): Yes, Madam. The Union Public Service Commission has implemented the Parliamentary Official Language Resolution dated 18 January, 1968 for the All India and higher Central Services Examinations as per decision of the Government.
- (b): Keeping in view the Official Languages Resolution, 1968, candidates were given option of any language included in the Eighth Schedule to the Constitution of India besides English as medium of writing answers for compulsory subjects of Essay and General Knowledge in respect of examination for All India and higher Central Services Examinations from 1969. Currently, the Commission allows 22 Eighth Schedule languages (including Hindi) as its language medium for writing Civil Services (Main) Examinations. Besides in some other examinations, objective type question papers/test booklets are made bilingually i.e. in Hindi and English. In the Central Armed Police Forces (Assistant Commandants) Examination conducted by the Commission, the candidates are allowed to write their Essay paper in Hindi or English. The Commission have initiated multi-dimensional steps for compliance of Official language policy. All the publications of the UPSC including all types of examination materials and forms, as well as advertisement are being published bilingually.
- (c) & (d): The efforts made by the UPSC to encourage the use of Hindi language in the official work involves holding of Hindi competition, workshops and Hindi typing and stenography training classes are regularly organized. The Commission has collection of educative books of Hindi in their library and the correspondence received in Hindi from public and under RTI Act are replied to in Hindi in compliance of official language policy.